

**Sons of the Soil.**

8401. **SHRI A. K. ROY:**  
**SHRI MADHAVRAO SCIN-**  
**DIA:**

Will the Minister of PARLIAMEN-  
TARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Ministry's attention has been drawn to the proposition "Sons of the Soil" call by Shri Raj Narain while presiding over a function of the Indian Telephone Institute Complex at Rai Barcellly; and

(b) if so, whether Ministry agrees with the definition of the "Sons of the Soil" put forward by Shri Raj Narain a Cabinet Minister for its application all over India and if not, why not ?

**THE MINISTER OF PARLIAMEN-**  
**TARY AFFAIRS AND LABOUR (SHRI**  
**RAVINDRA VARMA):** (a) Government have seen certain newspaper reports in this regard.

(b) This is a matter in which the constitutional right of a citizen to work in any part of India has to be reconciled with the right of local persons to find adequate employment opportunities.

**S.C./S.T. Employees in Steel and**  
**Mines.**

8402. **SHRI R. N. RAKESH:** Will the Minister of STEEL AND MINES be pleased to state:

(a) total number of posts filled in each category of posts with specific shares of S.C. & S.T. in such employment in his Ministry, its attached and subordinate offices including public undertakings if any, for the entire period of Janata regime and also the number of posts de-reserved in each category and reasons thereof; and

(b) total number of departmental promotions/upgradation of posts in each category of posts and how many posts have gone to S.C. & S.T. ?

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF STEEL AND MINES**  
**(SHRI KARIA MUNDA):** (a) and (b). The requisite information is being collected and will be laid on the Table of the House.

**Grant of contracts Licence to S. C.**  
**and S. T.**

8403. **SHRI R. N. RAKESH:** Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of contracts/Licences granted by the Ministry, its attached and subordinate offices including the public sector undertakings if any, for the entire period of Janata Government regime and the share thereof, if any, to S. C. and S. T. in each category of such contracts/licences; and

(b) if not, why ?

**THE MINISTER OF STEEL AND**  
**MINES (SHRI BIJU PATNAIK):** (a) and (b). Contracts are not awarded on consideration of caste but on the basis generally of the highest or the lowest bid depending upon the nature of the contract, whether for sale or purchase. It is also not the practice to maintain statistics about the award of contracts, by SC/ST.

Industrial licences are granted by the Ministry of Industry, Department of Industrial Development in accordance with the proceed ure prescribed in the guidelines. It does not take into account the caste of the applicant, nor does it require maintenance of any record of caste of the licences.

**R.M.S. Rest House, Calcutta**

8404. **SHRI SAMAR MUKHERJEE:** Will the Minister of COMMUNICA-  
TIONS be pleased so state :

(a) whether the RMS Rest House of Bihar at 156 M. G. Road, Calcutta is located in a building which is an old requisitioned premises [and the period of requisition is valid upto 1980 ;

(b) whether there has been a demand from the staff and their service Union for shifting of the said RMS. Rest House from the present location to elsewhere ;

(c) whether there is a serious proposal to construct a multi-storied 'RMS BHAVAN' at the site of old Bara Basar P. O. ; and

(d) whether the P. & T. Department is paying Rs. 1500/- per month as rent both for office and RMS Rest House, at present and on shifting of the RMS Rest House alone it would have to pay at least Rs. 15,000/- P. M. ?